BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.485/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company Ba	alaji Maintenance Pvt.Lte	dVs-Registrar of Companie	es, WB
Under Section 25	52 (3)	(1. (Lordon 186	
No. Representativ	tion of Authorized re (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1. SWAPNA CHOUB. 2. SIDHARTTHA SH		for alleant/fed to	mer 15/11/2012
3. M. CHINGACHAM. Deputy Regration		Ric/WB	1. Right 107 11 12

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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